

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2702
ANSWERED ON 15TH DECEMBER, 2015

FPI IN ODISHA

2702. SHRI BAIJAYANT JAY PANDA:
SHRIMATI RITA TARAI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government plans to settle its committed liabilities under the National Mission on Food Processing (NMFP) Scheme though the scheme has been discontinued since 2015;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether a number of Food Processing Industries (FPIs) have been sanctioned Rs. 45.75 crores by the Banks in anticipation of assistance under the Scheme; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Government of India (GOI) has de-linked Centrally Sponsored Scheme (CSS) - National Mission on Food Processing (NMFP) from Central Government support w.e.f. 1.4.2015 in view of the increased resource allocation to the States resulting from the recommendations of the 14th Finance Commission. Hence, State Governments including Government of Odisha can settle committed liabilities under CSS-NMFP and also provide financial support to continue activities of CSS-NMFP from its increased State resources. Govt. of India has no plans to meet the committed liabilities under CSS-NMFP at this stage.

(c) & (d): State Government of Odisha has informed that the funds to the tune of Rs. 45.74 crore are required for meeting the committed liabilities on account of the projects approved / pending under the CSS-NMFP as per following details:

(Rs. in crore)

Sl. No.	Major Head / Component	Funds required under NMFP			
		Committed liability (sanctioned but not released)	Approved by SLEC	Projects under scrutiny	Total
1.	TUS, Cold Chain, PPC, Reefer Vehicle, Modern Meat Shop, etc.	0.4027	10.3505	27.7561	38.5093
2.	HRD like Creation of Infra, FPTC, EDP	1.05	2.5675	2.83785	6.45535
3.	Promotional Head like	0.6444	0.1315	0.00	0.7759

	Exhibition, Seminar, Preparation of State Vision Document, Action Plan, Pre- feasibility report and Livelihood Roadmap				
	Total	2.0971	13.0495	30.59395	45.74055

These committed liabilities could be settled by Govt. of Odisha from increased State resources resulting from the recommendations of the 14th Finance Commission.
